

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant(s)

for Plaintiff

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p>12.9.2005</p> <p>MA No.314/2005 (OA No.414/2005)</p> <p>Mr. Anurag Kulshrestha, counsel for the applicant</p> <p>The learned counsel for the applicant has moved this Misc. Application thereby praying for withdrawal of the OA. In view of the averments made in the Misc. Application, the Misc. Application is allowed. The applicant is permitted to withdraw this OA.</p> <p>In view of this development, the Registry is directed not to send notices to the respondents as directed vide order dated 8.9.2005. Accordingly, the OA shall stand dismissed as withdrawn.</p> <p>MA stands disposed of accordingly.</p> <p><i>(Signature)</i></p> <p>(M.L.CHAUHAN) Member (J)</p> <p><i>Copy sent to the OA 30.9.05</i></p>